

महाराष्ट्र शासन



शासकीय वैद्यकीय महाविद्यालय, मिराज  
GOVERNMENT MEDICAL COLLEGE, MIRAJ



► Website: gmcmiraj.edu.in ► Email: deangmcmiraj@yahoo.co.in ► Phone: 0233/2232090-99 ► Fax: 0233-2231959

Outward No. GMCH Miraj/O.A. no. 89/ Green Tribunal/ 8495/24 Dt. 2-12-2024

To,  
The Honourable National Green Tribunal,  
Western Zone  
Pune

Subect: Submission of response in O.A. 89/2023 (Ravindra Walwade versus Government Medical College Miraj District Sangli)

Reference: O.A. 89/2023 (Ravindra Walwade versus Government Medical College Miraj District Sangli)

Honourable Sir,

With reference to above cited subject, please find the point-wise reply as per follow:

1. Application for Consent for authorization was submitted to Maharashtra Pollution Control Board vide number MPCB-consent-0000227457 dated 01.12.2024 to obtain (enclosed as Annexure R-1):
  - a) Consent to establish/operate/renewal of consent under section 25 and 26 of the Water (Prevention and control of pollution) Act 1974 as amended;
  - b) Consent to establish/ operate/renewal of consent under section 21 of the Air (Prevention and control of pollution) Act 1981 as amended;
  - c) Authorization/ renewal of authorization under Biomedical Wasrte Management Rules 2016 as amended. Hazardous waste (M & TM) Rules 2016, in connection with my/our/existing/proposed activity from the premises.
2. Government Medical College Hospital Miraj is registered with M/S Surya Centre Treatment Facility Private Limited Sangli for management of biomedical waste in accordance with the provision of biomedical waste management Rules 2016 as amended and in compliance with the provisions CPCB guidelines up to 31.03.2025 (enclosed as Annexure R-2).
3. Administrative approval for establishment of STP and ETP and underground drainage was received widel Government Resolution no. GSM-2022-Pr.Ka/369/(Adm) 1 dated 21.08.2024 and amount of rupees 14,51,78,200 (fourteen crore fiftyone lakh seventy

eight thousand and two hundred rupees only) was sanctioned (enclosed as Annexure R-3).

4. Accordingly, Maharashtra Jeevan Pradhikaran Sangli has advertised e-tender no. 04 year 2024-2025 dated 26.09.2024 (enclosed as Annexure R-3).
5. The said e-tender process was completed by 31.10.2024 and it was opened on 26.11.2024. Opening of e-tender was delayed because of presence of model code of conduct for Assembly elections. The e-tender was opened at Sangli office and it was submitted to Mumbai Headquarter for technical sanction (Member Secretary MGP Water supply Department Mumbai).
6. The duration of completion of STP, ETP and underground drainage will take about 24 months to complete. Once the technical sanction is received from Mumbai headquarters, the work of establishing ETP, STP and underground drainage will be started at the earliest. At present, the waste water from hospital is disinfected and then discharged. Biomedical waste is segregated at the source and accordingly disposed by M/S Surya Centre Treatment Facility Private Limited Sangli for management of biomedical waste in accordance with the provision of biomedical waste management Rules 2016 as amended and in compliance with the provisions CPCB guidelines up to 31.03.2025.

Therefore, it is prayed that kind consideration should be given to above mentioned points. The hospital is a Government hospital and medical college and per day many needy and poor patient takes treatment from the hospital either free of charge or at very minimum cost. So, kind consideration be given to the hospital and the proposed fine should be waived-off. This is humble submission.

Thanking you.

Yours faithfully,



Dean

Government Medical College Hospital  
Miraj District Sangli



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Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Application for Consent/ Authorisation

Sir,  
I/We hereby apply for\*

1. Consent to Establish/Operate/Renewal of consent under section 25 and 26 of the Water (Prevention & Control of Pollution) Act, 1974 as amended.
2. Consent to Establish/Operate/Renewal of consent under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981, as amended.
3. Authorization/renewal of authorization under Bio-Medical Wastes Management Rules, 2016 as amended, Hazardous waste (M,& TM)n Rules, 2016, in connection with my/our/existing/proposed activity from the premises as per the details given below.

1. General Information

UAN No:  
MPCB-CONSENT-0000227457

Application submitted on:  
01-12-2024

Industry Information

Industry Type: R30 Health-care Establishment (as defined in BMW Rules)  
Category: Red  
Scale: S.S.I

Consent To: Operate (Plain Renewal)  
Submit to: SRO - Sangli

Consent to Establish Details

Consent to Establish No.	Consent to Establish date	Consent to Establish Valid Upto
	01-01-1970	01-01-1970
Previous Consent No.	Previous Consent date	Previous Consent Valid Upto
BO/MPCB/CAC/Refusal/UAN No.0000094657/CO/2411000332	07-11-2024	07-11-2024

Particulars of Applicant (Owner/Occupier/Any other Authorised Person)

First Name Father / Husband Name  
Dr. PRAKASH DATTATRAY

Mobile No Telephone/Fax  
9422040331

PAN No Address  
AAXPG4371R VANKATESH-SHRAUSTEE R-BANGLOW MADHAVNAGAR RAD GOLDEN PARK SANGLI

Last Name Designation  
GURAV DEAN

Email Aadhar No  
deangmcmira@yahoo.co.in 849738686737

Pin Code  
416410

**2. Health Care Facility (HCF) Information****291**

a) Name of the Health Care Facility

Govt. Medical College &amp; Hospital

b) Address for Correspondance

**Pin Code**

416410

**District**

Sangli

**City/Town**

Miraj

**Survey/Gut No.**

Plot No.285/A/1

**Name of premises /Building**

MIRAJ

**Road/Street**

PANDARPUR ROAD

**Area/Locality**

Mira]

**Email**

deangmcmiraj@yahoo.co.in

**Website URL**

NA

c) Onwership of Facility

State Government

**Name of the Department**

MEDICAL EDUCATION AND DRUG DEPARTMENT

**Land Ownership**

Self Owned

d) Month and year of commissioning of the HCF

01/01/1970

e) Area of the Facility / Hospital

**i) Total plot area (In square meter) ii) Built up area (in square meter)**

129499.40

214483.39

**iii) Open Plot Area (Sq.Mtr)**

121.00

f) Enter Latitude and Longitude of site (In degrees)

**Latitude (In degrees)**

0

**Longitude (In degrees)**

0

g) Does HCF have Operation Theatre

No

**Number of OT**

8

h) Does HCF have Laundry facility in premises

Yes

**No of Washing Machines**

1

**Capacity (Kg/Cycle)**

150.00

i) Does HCF have Canteen/Cafeteria facility in premises

Yes

**Area (Sq.Ft.)**

202.34

**Water Consumption/day (CMD)**

1.00

**No of Cafeteria**

1

j) Does HCF have Hostel/Residential quarters in premises

Yes

**Nos**

9

**Area (Sq.Ft.)**

13239.00

**Total No. of Rooms / Quarters**

300

**Total No. of Persons / Residential Total Water Consumption (CMD)**

700

56.00

**3. BMW Authorization Details**

a) Type of health treatment system

Medicine

b) Government Notification Details

**Total number of Beds Government Notification No Date of Notification**

315

1093 7593

21-08-1995

Diagnostic and Pharma Facilities available in Premises

Pathology Lab Yes

Average Samples/day

1200

Blood Bank Yes

Number of Bags used/Month

400

d) Whether HCE intended to Sale / Handover liquid BMW for R&amp;D purpose

No

Category wise Bio-Medical Waste Collected ,Treated,Disposed			
Sr. No	Category	Type of Waste	Quantity not to exceed (Kg/M)
1	Yellow	a) Human Anatomical waste	1500.00
		b) Animal Anatomical Waste	0
		c) Soiled Waste	270.00
		d) Expired or Discarded Medicines	1100.00
		e) Chemical Waste	1350.00
		f) Chemical Liquid Waste	1100.00
		g) Discarded linen, mattresses, beddings contaminated with blood or body fluid.	1250.00
		h) Microbiology Biotechnology and other clinical laboratory waste	1200.00
2	Red	Contaminated waste (Recyclable)	2000.00
3	White (Translucent)	Waste sharps including Metals	2000.00
4	Blue	a. Glassware	750.00
		b. Metallic body implants	1250.00

Do you Have Equipment Installed for Pretreatment of Yellow (g), (h) Category Waste

No

Whether you have establish a Bar-Code system for Bag or Containers containing Bio-Medical waste

Yes

Common Facility Membership Details (CTF)

CTF Name

M/s. Surya Central Treatment Facility, Sangli

Membership Number

SC20242504571

Issued Date

31-03-2025

## 4. Consent Details

a) Sources of Water

i) Surface Water Yes

Name of the water supply Water Consumption Quantity (CMD)

Mun Corporation Miraj Sangli 100

ii) Ground Water No

iii) Tanker Water No

b) Water Consumption Details

Raw Water (CMD)

75.00

Recycle Water (CMD)

25.00

Total Water Quantity Requirement (CMD)

100

c) Water consumption for different uses (CMD)

Purpose	Consumption	Effluent Generation	Disposal
Domestic Purpose	88.0	79.5	Recycle, Local Bodies Sewer, On Land For Gardening
Pathology Laboratory, Floor washing, Operation Theater	10	8	Recycle, On Land For Gardening
Laundry	2.0	0.5	Recycle, On Land For Gardening
Industrial Cooling, spraying in mine pits or boiler feed	0	0	NA
<b>Total</b>	<b>100.00</b>	<b>88.00</b>	

d) Waste Water Treatment

Have you installed STP or ETP

Yes

1. Sewage Treatment Plant: Yes

2. Effluent Treatment Plant: Yes

3. Combined Treatment Plant: No

Sewage Treatment Plant

Capacity(CMD)

100.00

Preliminary: Yes Preliminary Treatment: Bar Screens, Grit Chamber, Oil & Grease Removal

Primary: Yes Primary Treatment:

Secondary: Yes Secondary Treatment: Anaerobic Treatment System, Activated Sludge Process (ASP), Secondary Clarifier

Tertiary: Yes Tertiary Treatment: Sand & Carbon Filter, Chlorination

Advance: Yes Advance Treatment: Reverse Osmosis

Effluent Treatment Plant

Capacity(CMD)

10

Preliminary: Yes Preliminary Treatment: Bar Screens, Grit Chamber, Oil & Grease Removal

Primary: Yes Primary Treatment: Neutralization Tank, Primary Clarifier / Settling

Secondary: Yes Secondary Treatment: Anaerobic Treatment System, Activated Sludge Process (ASP), Secondary Clarifier

Tertiary: Yes Tertiary Treatment: Sand & Carbon Filter, Chlorination, UV Treatment

Advance: Yes Advance Treatment: Reverse Osmosis

e) Other waste generation details

1) Municipal Solid Waste

a) Biodegradable Waste(kg/day)

0

b) Recyclable Waste(kg/day)

0

c) Domestic Hazardous Waste(kg/day)

0

Air Pollution

Whether D.G. Set Installed

Yes

Capacity(KVA)	Make	Fuel Used	Fuel QTY	Unit	Stack Height In meter	Acoustic Enclosure for noise control
660	MS	Diesel	40.00	Ltr/day	4.50	NO

Do you have Boiler Installed

You have adequate facility for collection of samples of emissions in the form of port-holes, platform, ladder etc. As per Central Board Notification "Emission regulations Part-III" ( December, 1985 )

Port hole **Platform** **Ladder**  
No No

Parameter	Permissible Limiting concentration	Latest 3 Sampling Dates		
		1st Date	2nd Date	3rd Date
		NA	NA	NA
particulate matter	50 mg/Nm <sup>3</sup>	0	0	0
nitrogen oxides	400 mg/Nm <sup>3</sup>	0	0	0
CL	50 mg/Nm <sup>3</sup>	0	0	0
Total Dioxins and Furans	0.1 ng TEQ/Nm <sup>3</sup> (at 11% O <sub>2</sub> )	0	0	0
Lead and its compounds	0.05 mg/Nm <sup>3</sup>	0	0	0

Whether you have provided Online Continuous Emission Monitoring Systems (OCEMS)

Quantity of ash generated from Boiler (Tonnes/ month):

Mode of Disposal of Boiler ash

Provision Of Alternate Electric Supply

Separate Electricity Meter Provided to Pollution control Devices

Hazardous Waste

CHWSDF Details

CHWTDF Facility Name  
SURYA CENTER TREATMENT FACILITY PVT LTD

CHWTDF Membership Number  
SC20242504571

Hazardous Waste Details		
Description	Waste Category	Quantity in MT/Month
Incineration Ash	37.3	0
STP/ETP	35.3	0
Used Oil		0

Non-Hazardous Waste aspect					
Description	Quantity	UOM	Treatment	Treatment	Remarks
NA	0	0	NA	NA	NA

5. Additional Information

Do you have Bio Medical Waste Management Committee Constituted  
Yes

Average Cost (O & M) for ETP/STP  
6500000

R-2

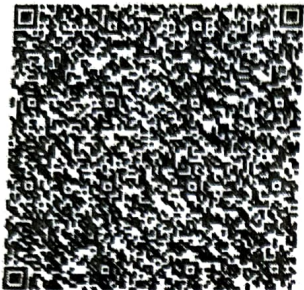
295



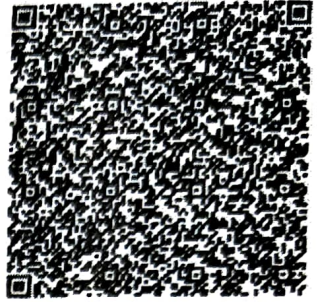
# SURYA CENTER TREATMENT FACILITY PVT. LTD. BIO MEDICAL WASTE DISPOSAL PLANT



CST.NO. 79,79A, 80 ARWADE MILL, BALAJI MILL ROAD, NORTH SHIVAJI NAGAR, SANGLI 416416  
Tel. No.: 8411811005 Mob: 9823184999. GSTIN - 27ABJCS9911R1ZC  
MPCB Licener No. : Format 1.0/CC UAN No. 0000146751/CR/230200193211R1ZC



Offline Verification



Online Verification

## Registration Certificate

Certificate # : SC20242504571

Date: 30-11-2024

This is to certify that **Government Medical College & Hospital Miraj, A/P. Miraj., Miraj City, Tal. : Miraj, Dist. : Sangli, Pin: 416410** is registered with **Surya Center Treatment Facility Pvt. Ltd. Sangli** for Management of Bio Medical Waste in accordance with, the provision of Bio Medical Waste Management Rules, 2016, as amended and in compliance with the provisions of CPCB guidelines.

1	<b>Authorized Person of HCE</b> (Name and Designation)	:	<b>Dr. Prakash Dattatray Gurav</b> Dean
2	<b>Bombay Nursing Home Act Registration Details</b> BNH Registration Number BNH Issue Date Total Number of beds BNH Validity (Form 'c')	:	- Not obtained Not Available 315 Not Available
3	<b>Common Treatment Facility Reistration Details</b> Date of Registration No. of Beds Registered Registration Validity	:	- 01-11-2024 315 31-03-2025
4	<b>Renewal of CTF Membership (if Applicable)</b> Renewal Date No. of Beds Registered	:	- 31-03-2025 315
5	<b>MPCB Consent (Establish/ 1st Operate/Renewal) Details</b> Concent / CCA Number Issue Date Validity Upto	:	- _____ _____ _____

**Remarks:** CCA NOT OBTAINED APPLICATION NOT SUBMITTED.



*Meghna Rajeev Kore*

**Authorized Signature**  
Name: Meghna Kore  
Designation: Director

शासकीय वैद्यकीय महाविद्यालय व रुग्णालय, मिरज येथील भुयारी गटार योजनेच्या बांधकाम अंदाजपत्रकास प्रशासकीय मान्यता प्रदान करणेबाबत.

**महाराष्ट्र शासन**

वैद्यकीय शिक्षण व औषधी द्रव्ये विभाग,

शासन निर्णय, क्रमांक : जीसीएम-२०२२/प्र.क्र.३६९/प्रशा-९,

गोकुलदास तेजपाल रुग्णालय आवार, नवीन मंत्रालय,

गोकुलदास तेजपाल संकुल, ९ वा मजला,

लोकमान्य टिळक मार्ग, मुंबई -४०० ००९.

दिनांक : २९ ऑगस्ट, २०२४

- वाचा : १) वैद्यकीय शिक्षण व औषधी द्रव्ये विभाग, शासन निर्णय क्रमांक : जीसीएम-२०२२/प्र.क्र.३६९/प्रशा-९, दिनांक १३.०२.२०२३
- २) आयुक्त, वैद्यकीय शिक्षण व आयुष, महाराष्ट्र राज्य, मुंबई यांचे पत्र क्रमांक : संवैशिवसं/मिरज/भुयारी गटार सुधारीत प्र.मा/१९२३८/आय-प/२४, दिनांक १०.०७.२०२४

**प्रस्तावना :**

विभागाच्या शासकीय वैद्यकीय महाविद्यालय व रुग्णालय, मिरज येथील भुयारी गटार योजनेच्या कामास दिनांक १३.०२.२०२३ च्या शासन निर्णयान्वये रुपये ११.२० कोटी इतक्या रक्कमेच्या अंदाजपत्रकास प्रशासकीय मान्यता प्रदान करण्यात आलेली होती. भुयारी गटार योजनेच्या जी.एस.टी. मधील बदल, ईटीपी चार्जेस व दरसूचीतील बचत यामुळे प्रशासकीय मंजूरी किंमतीपेक्षा प्रस्तावामध्ये ४० ते ५० टक्क्यापर्यंत वाढ झाल्याकारणाने संदर्भ क्र.०९ येथील प्रशासकीय मान्यता रद्द करून नव्याने बांधकाम अंदाजपत्रकास मान्यता देण्याची बाब शासनाच्या विचाराधीन होती.

**शासन निर्णय :**

विभागाच्या नियंत्रणाखालील शासकीय वैद्यकीय महाविद्यालय व रुग्णालय, मिरज येथील भुयारी गटार योजनेच्या जी.एस.टी. मधील बदल, ईटीपी चार्जेस व दरसूचीतील बचत यामुळे प्रशासकीय मंजूरी किंमतीपेक्षा ४० ते ५० टक्क्यापर्यंत वाढ झाल्याकारणाने तसेच सदर काम अद्याप सुरु न झाल्याने सुधारीत प्रशासकीय मान्यता देण्याऐवजी मूळ प्रशासकीय मान्यता रद्द करून नव्याने प्रशासकीय मान्यता देण्याबाबत सार्वजनिक बांधकाम विभागाच्या अभिप्रायानुसार संदर्भ क्र.०९ येथील प्रशासकीय मान्यता रद्द करून नव्याने बांधकाम करण्यासाठी रुपये १४,५९,७८,२००/- (रुपये चौदा कोटी, एकावन्न लक्ष, अठ्ठ्याहत्तर हजार, दोनशे फक्त) इतक्या रक्कमेच्या नवीन बांधकाम अंदाजपत्रकास पुढील अटीच्या अधीन राहून प्रशासकीय मान्यता प्रदान करण्यात येत आहे.

अ.क्र.	कामाचे नाव	अदांजित किंमत
१	Underground Drainage Scheme for Government Medical College and Residential Staff Quarters Campus, Miraj Tal-Miraj, Dist-Sangli.	१४,५९,७८,२००
	एकूण	१४,५९,७८,२००

## अटी :-

- १) सदर काम करण्यापूर्वी जागेच्या मालकी हक्काबाबत पुर्तता करण्यात यावी.
  - २) प्रस्तुत काम पुरातत्व विभागाच्या अखत्यारित येत असल्यास संबंधित विभागाची तसेच महानगरपालिका व तत्सम प्राधिकरणे यांची पूर्व परवानगी घेण्यात यावी.
  - ३) तांत्रिक मंजूरी देताना राज्य दरसूचीबाह्य बाबींच्या दराकरीता शासन परिपत्रक क्रमांक - २०१७/प्र.क्र.११/नियोजन-३, दिनांक ११.०४.२०१७ नुसार कार्यवाही करण्यात यावी.
  - ४) प्रस्तावातील खरेदीशी संबंधित बाबींकरीता ई-निविदा प्रणालीचा अवलंब करून उद्योग, ऊर्जा व कामगार विभागाकडील दिनांक २४.०८.२०१७ च्या शासन निर्णयान्वये निर्गमित केलेल्या सूचना विचारात घ्याव्यात.
  - ५) प्रत्यक्ष काम करतेवेळी पर्यावरण विभाग, शासन निर्णय, इएनव्ही-२०१३/प्र.क्र.१७७/तां.क्र.१, दिनांक १० जानेवारी, २०१४ मध्ये उल्लेख करण्यात आलेल्या मार्गदर्शक तत्वानुसार कार्यवाही करण्यात यावी.
  - ६) स्थापत्य कामाच्या कालावधीतच विद्युतीकरणाबाबत तसेच इतर अनुषंगिक कामांचे योग्य नियोजन करून सदर कामे पूर्ण करावीत.
  - ७) इमारतीमध्ये दिव्यांगाकरीता उपलब्ध करून द्यावयाच्या विविध सोयीबाबत शासनाने वेळोवेळी दिलेल्या सूचनांच्या अनुषंगाने कार्यवाही करण्यात यावी.
  - ८) विषयांकित कामाकरीता सुधारीत प्रशासकीय मान्यतेची आवश्यकता लागणार नाही, यादृष्टीने विशेष दक्षता घेऊन काम करण्यात यावे.
२. प्रस्तुत बांधकामासाठी येणारा खर्च खालील लेखाशीर्षात मंजूर होणा-या निधीतून भागविण्यात यावा.

मागणी क्रमांक - एच-०८

४२१० - वैद्यकीय सेवा व सार्वजनिक आरोग्य यावरील भांडवली खर्च  
 ०३, वैद्यकीय शिक्षण, प्रशिक्षण व संशोधन  
 १०५-विषमचिकित्सा पंचवार्षिक योजनांतर्गत  
 (४२१० ००४१) ५३- मोठी बांधकामे

३. सदर शासन निर्णय, वित्त विभाग, शासन निर्णय क्रमांक : विअप्र-२०१३/प्र.क्र.३०/१३/विनियम, भाग-२, दिनांक २०.०९.२०१९ मधील वित्तीय अधिकार नियम पुस्तिका-१९७८, भाग-१, उप विभाग-५, अनुक्रमांक-१, महाराष्ट्र सार्वजनिक बांधकाम नियमपुस्तिकेतील परिच्छेद क्रमांक १३४ (१) नुसार प्रशासकीय विभागाला प्रदान केलेल्या वित्तीय अधिकारानुसार निर्गमित करण्यात येत आहे.



प्रसिध्द करणत यत आह.

R-4

कार्यकारी अभियंता (इवद)  
जिल्हा परिषद, सांगली

## महाराष्ट्र जीवन प्राधिकरण विभाग, सांगली

'जलभवन', गेस्ट हाऊस नजीक दक्षिण शिवाजी नगर, सांगली ४१६४१६

कार्यालय फोन : (०२३३) २३२२८८४, २३२२७८४

Email Address: mjpsanglidn@gmail.com

### निविदा सूचना क्र. ०४ सन २०२४-२५

पुर्ण ठेव तत्वावर मिरज शासकीय वैद्यकीय महाविद्यालय व निवासी संकुल येथे भुयारी गटार योजना करणेसाठीच्या कामाची निविदा मजीप्रा विभाग, सांगली यांचेकडून मागणी करण्यात येत आहे. या कामाची अंदाजीत रक्कम रु. १०३७.८६ लक्ष (जीएसटी शिवाय) आहे. सदर निविदेचा सविस्तर तपशील दि. २७/०९/२०२४ पासून [www.mahatenders.gov.in](http://www.mahatenders.gov.in) या वेब पोर्टलवर उपलब्ध करून देण्यात आलेला आहे.

निविदा प्रक्रिया कार्यक्रमाच्या सर्व तारखा [www.mahatenders.gov.in](http://www.mahatenders.gov.in) या वेब पोर्टलवर अपलोड करण्यात आलेल्या ऑनलाईन निविदा सुचनेनुसार राहतील.

दिनांक : २६/०९/२०२४

सही/-

(अमित आडे)

कार्यकारी अभियंता

महाराष्ट्र जीवन प्राधिकरण विभाग, सांगली

न  
री  
ची  
डुले  
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त्यांना  
यांनी  
विलला  
यांचा  
ठाण्यात  
विरोधात

12  
project website [www.sma300.org](http://www.sma300.org). The last  
submission of online quotations is 07/10/2024 up to 3.00 PM.  
Dr. Hemant Vasekar I.A.S  
Project Director  
DGIPR 2024-25/3392

R-4  
Maharashtra Jeevan Pradhikaran Works Division Sangli  
"Jalbhavan" Near Guest House, South Sivaji Nagar,  
Sangli-Miraj Road.

Phone (0233) 2322884

Fax (0233) 2322449

Email Address: [mjpsanglidn@gmail.com](mailto:mjpsanglidn@gmail.com)

Advertisement Data  
E-TENDER NOTICE NO-04 FOR 2024-25

MJP invites e-Tender for the Full Deposit Work of  
Underground Drainage Scheme for Govt. Medical  
College And Residential Staff Quarters Campus, Tal-  
Miraj, Dist.- Sangli. in the state of Maharashtra Valued  
(Without GST) Rs. 1037.86 lakhs. The E-Tender details are  
available on [www.mahatenders.gov.in](http://www.mahatenders.gov.in) from dated  
27/09/2024.

All relevant dates will be as per the tender published in  
web portal [www.mahatenders.gov.in](http://www.mahatenders.gov.in)

Date :- 26/09/2024

sd/-

(Amit Ade)

Executive Engineer

Maharashtra Jeevan Pradhikaran Division Sangli



GOVERNMENT OF KARNATAKA  
PUBLIC WORKS DEPARTMENT  
([www.kpwd.gov.in](http://www.kpwd.gov.in))

Office of the Executive Engineer, PWD Bangalore Division,  
2nd Floor, PWD Annexure Building, K.R. Circle, Bangalore - 01

Telephone No. 080-22133370,

Email ID: [eepwdbngdn@yahoo.com](mailto:eepwdbngdn@yahoo.com)

E-Portal : <https://kppp.karnataka.gov.in/#/portal/portal-home>

SHORT TERM TENDER NOTIFICATION NO : 17/2024-25  
DATED : 24.09.2024

Item-rate tenders, for the work in KPWD No.01 South  
Sub Division under this office

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